## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2035/2021

(Arising out of impugned final judgment and order dated 01-02-2021 in SBCRMP No. 5139/2020 passed by the High Court Of Judicature For Rajasthan At Jaipur)

MOHD. ASLAM Petitioner(s)

**VERSUS** 

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.32707/2021-EXEMPTION FROM FILING 0.T.)

Date: 08-03-2021 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Aditya Jain, AOR

Ms. Neha Gyamlani, Adv. Mr. Farooq Ahmed, Adv. Ms. Bhavya Golecha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

Application seeking exemption from filing Official Translation is allowed.

Issue notice.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER